

To For uploading on LAYERS.


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE  
NORTH- EAST DISTRICT, KARKARDOOMA COURTS : DELHI**  
**Modification in Duty Roster for the month of January - 2019.**



In partial modification of Duty roster for the month of November 2018 of Metropolitan Magistrates is partially modified (Reference No. 615/18/CMM/NE/KKD/Delhi dated 21.12.2018), the following changes are ordered to be effected forthwith.

Sl. No.	Name of the Officer who will work as Duty MM	Duty to be performed on	In place of
1	Ms. Richa Parihar, Ld.MM R/O Flat No. 703, Karkardooma Court Residential Complex, Delhi-32	07/01/19 08/01/19 09/01/19 14/01/19	Sh. Devender kumar Garg, Ld.CMM Flat No. 604 Type V Judges Residential Block, Karkardooma Court, Delhi-32.
2	Ms. Richa Parihar, Ld.MM R/O Flat No. 703, Karkardooma Court Residential Complex, Delhi-32.	06/01/19 (Sunday) 12/01/19 (Second Saturday)	Ms. Aditi Garg, Ld.MM R/o D-13A/7 Model Town-III, Delhi.
3	Ms. Richa Parihar, Ld.MM R/O Flat No. 703, Karkardooma Court Residential Complex, Delhi-32.	13/01/19 (Sunday)	Ms. Ruchi Aggarwal Asrani, Ld. MM R/o Apartment No. 45, Delhi Govt. Officers Flats, Greater Kailash Delhi.
4	Ms. Aditi Garg, Ld.MM R/o D-13A/7 Model Town-III, Delhi.	20/01/19 (Sunday) 25/01/19	Ms. Ruchi Aggarwal Asrani, Ld. MM R/o Apartment No. 45, Delhi Govt. Officers Flats, Greater Kailash Delhi.

Rest of the conditions shall remain unchanged.


  
(DEVENDER KUMAR GARG)  
Chief Metropolitan Magistrate,  
North East District,  
Karkardooma Courts, Delhi

No.04/19/CMM/NE/KKD/Delhi

Date: 05.01.2019

**Copy forwarded for information to:-**

- 1 The Registrar, High Court of Delhi thr. The District & Sessions Judge, Delhi.
- 2 The District & Sessions Judge Central/West, Tis Hazari Court, Delhi.
- 3 The District & Sessions Judge East/SHD/NE, Karkardooma Courts, Delhi
- 4 The District & Sessions Judge PHC/North, North-West Rohini/Dwarka/South, South-East Saket, Delhi.
- 5 All CMMs Central/West THC, South-West Dwarka, North/North-West Rohini, New Delhi Patiala House, East/SHD KKD, South/South-East Saket, Delhi.
- 6 The Secretary DLSA East/SHD/NE, Karkardooma Courts, Delhi.
- 7 All the Metropolitan Magistrates North East, Karkardooma Courts, Delhi.
- 8 The DCP, N-E, through Chowki Incharge, Karkardooma Courts, Delhi.
- 9 The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 The Incharge Computer Branch, NE Distt. Web-Site Committee, KKD. Courts, Delhi.
- 11 Superintendent/Incharge Admn. and Care Taking Branch N/E, KKD Courts, Delhi.
- 12 Incharge Pool Car, Karkardooma Courts, Delhi
- 13 Incharge Cash Branch, Karkardooma Courts, Delhi.
- 14 Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- 15 Chief Public Prosecutor East/NE/SHD, Karkardooma Courts, Delhi.
- 16 Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
- 17 Superintendent Central Jail, Delhi, through General Branch, NE, KKD. Courts, Delhi.
- 18 Lock Up Incharge, Karkardooma Courts, Delhi.
- 19 Information Center, Karkardooma Courts, Delhi.
- 20 Video Conference Room, Karkardooma Courts, Delhi.
- 21 ✓ For Uploading on LAYERS.
- 22 For Uploading on centralized web-site through LAYERS.
- 23 The Notice Board, Karkardooma Court Complex, Delhi
- 24 Office Order File.

  
(DEVENDER KUMAR GARG)  
Chief Metropolitan Magistrate,  
North East District,  
Karkardooma Courts, Delhi